

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**A NO. 103 OF 2015 &
I.A. No. 156 of 2015**

Dated: 28th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**P.R. Singh, Executive Engineer, Electricity Distribution
Division, Kasganj**

.... Appellant (s)

Versus

M/s. Greenland Fruit and Vegetables Pvt. Ltd. & Anr.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R.2

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty. Respondents have no objection for adjournment of the matter.

List the matter on **23.05.2016.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson